

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:3407
ANSWERED ON:31.08.2012
INTEGRATED PHARMACY COURSE
Jeyadural Shri S. R.;Kodikunnil Shri Suresh

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the regulatory body put in place by the Government to run pharmacy education in the country;
- (b) whether the Pharmacy Council of India (PCI) has disapproved introduction of five and half year integrated pharmacy course, as announced by the All India Council for Technical Education (AICTE);
- (c) if so, the details thereof along with the reasons therefor;
- (d) the reasons for lack of coordination between PCI and AICTE; and
- (e) the corrective steps taken/proposed to be taken by the Government to resolve the matter and fine tune regulatory mechanism in respect of pharmacy education in the country?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

- (a): Pharmacy Council of India (PCI) constituted u/s 3 of the Pharmacy Act, 1948 (8 of 1948) approves the "courses of study" and "examination" in pharmacy for the purpose of registration as a pharmacist to practice the profession in the country and regulates the profession of pharmacy.
- (b): No.
- (c): Question does not arise.
- (d) & (e): PCI has been constituted to regulate the profession of pharmacy and AICTE is for proper planning and coordinated development of the technical education in the country. There is no lack of coordination between PCI and AICTE.